

ITEM NO.51

COURT NO.4

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).3749/2012

(From the judgement and order dated 04/07/2011 in WP No.1987/2001 of The HIGH COURT OF UTTARAKHAND AT NAINITAL)

STATE OF U.P.NOW UTTARAKHAND & ANR

Petitioner(s)

VERSUS

VINIT TRADERS & INVESTMENT LTD.& ANR

Respondent(s)

Date: 04/01/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI
HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Petitioner(s) Mr. Abhishek Atrey,Adv.

For Respondent(s) Ms. Anagha S.Desai,Adv.

UPON hearing counsel the Court made the following
O R D E R

In view of the written request circulated by learned counsel for respondent no.1 to enable her client to file the additional documents, hearing of the case is adjourned for six weeks.

| (Parveen Kr.Chawla)
| Court Master
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| | (Phoolan Wati Arora)
| | Court Master
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